

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 09

C.P. (IB)/ 1291(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **16.07.2024**

NAME OF THE PARTIES : **GPLD Infra Projects Private Limited**

Vs

Shinde Developers Private
Limited

For OC : CS Anaha Anasingaraju

For CD : Adv. Avinash R Khanolkar a/w Adv. Adv. Omkar Deosthale

Section 9 of IBC

ORDER

1. Heard both the Counsel for OC and CD.
2. If parties so desire, they may file their written submissions within one weeks' time. **List on 26.07.2024 for written submissions.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)